

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA
UNSTARRED QUESTION NO-†152
ANSWERED ON- 29/11/2021

PSBs IN RENTED BUILDINGS

†152. SHRI BHOLANATH (B.P. SAROJ)

Will the Minister of FINANCE be pleased to state:-

- (a) the details of the Public Sector Banks (PSBs) which are operating from the rented buildings and not paying rent in the country including Uttar Pradesh; and
- (b) if so, the details thereof and the reasons therefor, bank-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

(a) and (b): As per input received from PSBs, there are no such offices where rent payable is not being provided for by PSBs. However, due to various reasons which includes *inter alia* non-execution of lease deed/rent agreement, death of landlord and dispute among legal heirs or legal ownership details not provided by the family members of landlord, change of ownership of the property, rent is not being directly credited into the account of the landlord but is being provided for by PSBs in their books for payment on completion of required formalities / settlement of dispute.
